

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Petition(s) for Special Leave to Appeal (C)

No(s). 13352/2014

(Arising out of impugned final judgment and order dated 18/11/2013
in WP No. 1302/2011 passed by the High Court Of Judicature at
Allahabad, Lucknow Bench)

INSHAD ALI

Petitioner(s)

VERSUS

U.P POWER CORPORATION LTD

Respondent(s)

Date : 01/07/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s)

Mr. S.K. Rungta S., Adv.
Mr. Prashant singh, Adv.
Mr. Kirti Kumar, Adv.
Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

Mr. Rakesh Uttamchandra Upadhyay, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(NEELAM GULATI)
COURT MASTER

(SAROJ SAINI)
COURT MASTER

Signature Not Verified

Digitally signed by
Usha Rani Bhardwaj
Date: 2015.07.02
14:12:37 IST
Reason: